

Name of the corporate debtor: Future Enterprise Limited; Date of commencement of CIRP: 27/02/2023; List of creditors as on: 10/05/2023
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted			Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Axis Bank Limited	20/03/2023	3,787,518,029	3,032,500,000	Corporate Guarantee	3,032,500,000	No	2.47	NIL	NIL	755,018,029	NIL	NIL
2	Bank of Baroda	17/03/2023	19,080,945,736	7,010,000,000	Corporate Guarantee	7,010,000,000	No	5.71	NIL	NIL	12,070,945,736	NIL	NIL
3	Bank of India	21/03/2023	13,048,587,889	9,065,000,000	Corporate Guarantee	9,065,000,000	No	7.38	NIL	NIL	3,983,587,889	NIL	NIL
4	Central Bank of India	14/03/2023	9,285,201,225	4,465,000,000	Corporate Guarantee	4,465,000,000	No	3.63	NIL	NIL	4,820,201,225	NIL	NIL
5	Indian Bank	20/03/2023	2,872,801,645	2,863,245,464	Corporate Guarantee	6,691,000,000	No	2.33	NIL	NIL	9,556,181	NIL	NIL
6	IDBI Bank Limited	21/03/2023	3,595,601,444	2,536,500,000	Corporate Guarantee	2,536,500,000	No	2.06	NIL	NIL	1,059,101,444	NIL	NIL
7	State Bank of India	21/03/2023	1,570,486,043	1,570,486,043	Corporate Guarantee	2,110,000,000	No	1.28	NIL	NIL	NIL	NIL	NIL
8	UCO Bank	20/03/2023	6,033,818,540	2,547,500,000	Corporate Guarantee	2,547,500,000	No	2.07	NIL	NIL	3,486,318,540	NIL	NIL
9	Union Bank of India	21/03/2023	19,481,449,807	11,992,500,000	Corporate Guarantee	11,992,500,000	No	9.76	NIL	NIL	7,488,949,807	NIL	NIL
10	Punjab National Bank	06/04/2023	9,294,579,378	8,050,000,000	Corporate Guarantee	8,050,000,000	No	6.55	NIL	NIL	1,244,579,378	NIL	NIL
			88,050,989,736	53,132,731,507		57,500,000,000		43.24			34,918,258,229	NIL	

(Amount in ₹)

- The aforesaid list includes the claims received by the IPR till May 10, 2023 either through online/ e-mail and / or physically.
- This is not the final list of financial creditors; process of verification is still underway, basis which the above table shall be updated from time to time; in certain cases, requisite supporting documents have been sought and are awaited from the concerned claimants.

- Claim / Part of claim has been verified basis Corporate Guarantee provided by the Corporate Debtor to such financial creditors for securing fund-based / non-fund-based facilities extended to its related company viz. Future Relais Limited.
- The above-mentioned voting share has been computed on the basis of amounts verified as on date.
- The lenders proportionate guarantee claims out of total Rs. 5750 Crores guarantee is based on the working shared by the lead bank and claim filed by the lender
- Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books of accounts of the corporate debtor. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification.




Jitender Kohhari
Interim Resolution Professional of
Future Enterprises Limited (under CIRP)
Acting as Resolution Professional u/s 16(5) of the IBC, 2016
IP Regn. No. IBI/PA-001/IP-P00540/2017-2018/10965
AFA No. AA/1/0965/02/10923/104532 valid upto 21/09/2023